

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE PRODUCTION
LOK SABHA
UNSTARRED QUESTION NO.2622
TO BE ANSWERED ON 4th December, 2019

DEFENCE STARTUPS

2622. DR. PRITAM GOPINATHRAO MUNDE:
SHRI P.P. CHAUDHARY:
SHRI CHANDRA SEKHAR SAHU:

Will the Minister of DEFENCE be pleased to state:

- (a) the number of startups in Defence sector in the country;
- (b) whether the Union Government is planning 250 defence startups over the next five years and if so, the details thereof;
- (c) whether the Union Government has identified the projects to be taken up under startup scheme and if so, the details thereof;
- (d) whether there is a need to strengthen research and development in defence manufacturing and if so, the steps taken by the Union Government in this regard; and
- (e) whether the Government is planning to expand the innovations for Defence Excellence Initiative and earmark at least Rs.500 crore for this initiative and if so, the steps taken by the Union Government to bring together innovators with public and private sector industry and to make India exporter of defence technologies?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 2622 FOR ANSWER ON 04.12.2019 REGARDING 'DEFENCE STARTUPS'

(a) 194 Start-ups are currently registered with Start-up India operating in the Aeronautics, Aerospace & Defence sector

(b) to (e):

- I. Innovations for Defence Excellence (iDEX) framework, was launched with the aim to achieve self-reliance and to foster innovation and technology development in Defence and Aerospace Sector by engaging Industries including MSMEs, start-ups, individual innovators, R&D institutes and academia. 44 iDEX winners have so far been identified for 14 problem statements. 3 new problem statements have been launched recently to expand the network.
- II. Apart from the above, DRDO has launched a program termed as Technology Development Fund (TDF) for meeting the requirements of Tri-Services, Defence Production and DRDO. The scheme has been established to promote self-reliance in Defence Technology as part of the 'Make in India' initiative by encouraging participation of public/private industries especially MSMEs.
- III. Further, 'Make-II' procedure has been simplified to encourage wider participation of Indian industry, with impetus for MSME/start-ups sector and timely induction of equipment into Indian Armed forces. The 'Start-ups' recognized by Department for Promotion of Industry and Internal Trade (DPIIT) from time to time, are eligible to participate under 'Make-II' procedure. In addition, the frame work for implementation of 'Make-II' at OFB and DPSU level has also been notified.
- IV. Defence Research & Development Organisation (DRDO) has evolved a new industry friendly ToT policy for transfer of DRDO developed technologies to industries. DRDO has also promulgated new patent policy to facilitate Indian industries to get free access to use DRDO patents.
- V. Following policy initiatives have been undertaken by the Government to promote Defence Exports:-
 - i. Standard Operating Procedure (SOP) for the export of munitions list items has been simplified to reduce the processing time for export authorizations.

- ii. A completely end-to-end online portal for receiving and processing authorization permission has been developed. The applications submitted on this portal are digitally signed and the digitally signed authorization are issued.
- iii. The Government has notified the Open General Export License (OGEL) – a one time export license, which permits the industry to export specified items to specified destinations, enumerated in the OGEL, without seeking export authorisation on case to case basis during the validity of the OGEL.
- iv. Scheme for Promotion of Defence Exports has been notified to provide an opportunity to the prospective exporters an option to get their product certified by the Government and provides access to the testing infrastructure of Ministry of Defence for initial validation of the product and its subsequent field trials. The certificate can be produced by the prospective exporter for marketing their products suitably in the global market.
- v. A separate Cell has been formed in the Department of Defence Production to co-ordinate and follow up on export related action including enquiries received from various countries and facilitate private sector and public sector companies for export promotion.
- vi. Defence attaches are tasked to take up actions for promoting exports of Indian made defence products both of public and private sector in the countries to which they are attached.
- vii. DRDO provides all necessary support to the industries for export of DRDO designed & developed product(s). DRDO has evolved a compendium of “DRDO Developed Product with Potential for Export”, which provides the necessary and handy information about the products ready for export.
